



**Department of Health & Family Welfare
Government of Karnataka**

Protocol for Inter-state travellers to Karnataka during Phased Reopening (Unlock 1)

No.:SOP 4/IST/1

Date :31st May 2020

Following are the salient features of protocol for Inter State travellers coming into Karnataka in the Unlock 1 period applicable from 1st June 2020.

- 1) **Mandatory Self- Registration on Seva Sindhu Portal by all travellers before entering Karnataka:**
 - a. Name, Address and Mobile Number to be provided
 - b. No approval required
 - c. Use of same Mobile number for multiple registrations not allowed except in the case of a family.
 - d. Business visitors to give details (name, mobile and address of persons in Karnataka they intend to meet)
 - e. Transit travelers to provide address in destination state and indicate exit check post from Karnataka
2. **Health Screening of all incoming persons at entry points :**
 - a. Border Check-posts, Airports, Railway stations and Bus stands
 - b. Home Quarantine hand-stamping on hand for 14-days period as per quarantine norms
3. **Quarantine Norms**
 - I. **Symptomatic on Arrival from any State:**
 - i. 7 days of Hospital isolation at Covid Care Centre(CCC) /Dedicated Covid Health Centre (DCHC) followed by 7 days of home quarantine (or manage as per symptoms)
 - ii. **Test immediately on arrival**
 - a) If positive, shift to Dedicated Covid Hospital (DCH)
 - b) If negative, no further test required

R

II. Asymptomatic on Arrival:

A. Coming from Maharashtra

- a) 7 days of Institutional Quarantine followed by 7 days of home quarantine
- b) Test if they develop symptoms during Quarantine period
- c) Exceptions for Special Category Asymptomatic persons
 1. 14-days home quarantine (one attendant to be permitted)
 2. Special category passengers:
 - i. Death in the family
 - ii. Pregnant Women
 - iii. Children aged below 10 years
 - iv. Elderly aged above 60 years
 - v. Serious illness
 - vi. Human Distress
- d) **Business travellers from Maharashtra:** To establish that one is a business traveller, person should show **confirmed** return flight/train ticket which should not be more than 7 days later from the date of arrival. In case one is coming by road, he/she should provide the address proof of person in Karnataka he intends to meet. In addition, the person should produce:
 - i. *One having Covid negative test certificate* which is not more than 2 days old- Exempted from quarantine
 - ii. *One does not have a Covid negative test certificate-* such person should go for institutional quarantine of 2 days within which Covid test should be conducted at his/her own cost. After the test result is negative, person is exempted from quarantine.
No hand stamping of business visitor is required.
- e) **All travellers from Maharashtra who come with Covid negative test certificate** from an ICMR approved lab which is not more than 2 days old from the date of arrival are exempted from 7 days of Institution Quarantine. They can be asked to go for 14 days of Home Quarantine
- f) **Transit traveller from Maharashtra:** To establish that one is a transit traveller, person should show flight/ train ticket for onward journey which should not be more than 1 day later from the date of arrival. In case one is travelling by road, he/she should provide the identity proof and address proof in destination state. Such traveller should be hand stamped if travelling by road as "Transit Traveller".

B. Coming from other States

- a) 14 days of home quarantine
- b) Test if they develop symptoms during home quarantine period
- c) For persons where home Quarantine is not possible, then Institutional Quarantine should be done esp. when we have
 1. Large family or no separate room for home Quarantine
 2. Slum or overcrowded areas where home quarantine can not be followed

- d) **Business visitors from Other States** :To establish that one is a business traveller, person should show **confirmed** return flight/train ticket which should not be more than 7 days later from the date of arrival. In case one is coming by road, he/she should provide the address proof of Native State.
- i. No Quarantine, and
 - ii. No hand stamping for business visitors from other states .
- e) **Transit traveller from Other States**: To establish that one is a transit traveller, person should show flight/ train ticket for onward journey which should not be more than 1 day later from the date of arrival. In case one is travelling by road, he/she should provide the identity proof and address proof in destination state. Such traveller should be hand stamped if travelling by road as "Transit Traveller".

4. **Home Quarantine: Strict Enforcement:**

Home Quarantine Follow-up for all incoming persons, except business visitors and transit travellers

A. Rural Areas

- Home Quarantine Poster on home door.
- Information to two neighbours
- Gram Panchayat Task Force to carry an overall responsibility of Home Quarantine
- 3 Member team in every village to monitor
- Flying Squad: FIR against violation of Home Quarantine and shift to Institutional Quarantine
- IVRS Call-centre outbound calls
- Quarantine watch App- daily self-monitoring upload- Temperature, finger-tip pulse-oximetry for elderly and persons with co-morbidity

B. BBMP and other Urban Areas

- Home Quarantine Poster on home door.
- Information to two Neighbours & Resident Welfare/ Aptt. Owner's Association.
- Ward level team to carry an overall responsibility of Home Quarantine
- 3 Member team at Booth level to monitor along with involvement of Resident Welfare /Apartment Owners' Associations
- Flying Squad: FIR against violation of home Quarantine and shift to Institutional Quarantine
- IVRS Call-centre outbound calls
- Quarantine watch App- daily self-monitoring upload- Temperature, finger-tip pulse-oximetry for elderly and persons with co-morbidity

5. **Symptomatic & ILIs to call Apthamitra helpline (14410):** All those who are in home quarantine or otherwise and develop symptoms similar to Covid-19 or Influenza Like Illness (ILI) should call 24 *7 free helpline APTHAMITRA to get telemedicine help and be directed to Fever Clinics for further assessment and Covid- 19 test.



Commissioner

Health & Family Welfare